

Annexure-1

**Name of the corporate debtor: Immediate Real Estate Private Limited; Date of commencement of CIRP: 6 September 2022;
List of creditors as on: 27 September 2022(Date of receipt of Order dated 6 September 2022)**

List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1.	Piramal Capital and Housing Finance Limited	L65910MH1984PLC032639	23.09.2022	11,35,89,50,307	5,79,90,00,000	Secured	5,79,90,00,000	0	No	100	0	0	0	5,55,99,50,307	Refer Note A

Note A:

1. Exclusive charge by way of Registered Mortgage of the development rights in the proposed S.R. Scheme on the plot bearing CTS No. 210 of Village Andheri, K/W Ward of MCGM, Andheri (W), Mumbai for Sai Darshan SRA CHS Ltd & CTS No. 208/A/1 (pt), 210, 211 (pt), 212 (pt), 215 (pt), 224 (pt) of village Andheri, K/W ward of MCGM, Andheri (W), Mumbai for Sarvadharmiya SRA CHS (prop). of free sale area of 12616.04 sq.mts. inclusive of proportionate fungible area lying and being at Village Andheri (W), Mumbai along with present and future unsold construction thereon.
2. Exclusive charge by way of Hypothecation on the receivables arising out of sold and unsold units from present and future construction thereon.